

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 103 of 2016**

**&**

**IA No. 248 of 2016**

**Dated: 28<sup>th</sup> August, 2017**

**In the matter of:**

**Punjab Alkalies & Chemicals Ltd.**

**... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors. ...**

**Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **14-11-2017.**

PPS/Court Master